

Crimes by Bangladesh intruders in Dinajpur District West Bengal

5037. SHRI MOHD. HAYAT ALI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons (Indian Nationals) killed, and the number of cattle lifted, and robberies committed by the Bangladesh intruders in the villages situated along with the border area under West Dinajpur District (West Bengal) during 1977-78; and

(b) the compensation given to the affected families, and the preventive measures Government propose to take for the safety of life and property of the villagers residing along the India-Bangladesh Border?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) According to the information furnished by the State Government, while no Indian National was killed and no robbery was committed by the Bangladesh intruders during the year 1977-78 along with the border area under West Dinajpur district, 775 cattle were, however, lifted by them.

(b) No compensation has been paid, as none of the affected families applied for the same. Necessary preventive measures, such as setting up of additional camps between various BOPS by BSF, setting up of anti dacoity police camps, during dark fortnights have been taken up. Patrolling by BSF and Police has been intensified in the affected areas and resistance groups have been activated.

Collaboration between BHEL and West German Multinational Siemens

5038. SHRI P. K. KODIYAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have given its approval for the proposed

broad based collaboration between Bharat Heavy Electricals Limited and West German Multinational Siemens; and

(b) if so, what are details of the project and other details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) No, Sir.

(b) BHEL have submitted an application for a broad based collaboration with Schemes AG. The scope covers products like transformers, switchgears, motors, hydrogenerators, power electronics, TG sets upto 200 MW, Condensers, Porcelain, etc. and systems engineering for power and industrial fields. The proposed agreement is for a period of 15 years and it envisages a payment of DM 50 million as lumpsum payable in ten yearly instalments and a royalty of 1.8 per cent on the turn-over covered under the technical scope of the agreement.

The proposal is being examined in the concerned Departments of the Government.

कोयला खानों में युवकों को प्रशिक्षण

5039. श्री बल रत्न शर्मा :

श्री कूलचन्द्र शर्मा :

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में कोयला खानों में प्रशिक्षण की व्यवस्था कर दी गई है;

(ख) यदि हाँ, तो गत वर्ष विभिन्न कोयला खानों में कितने युवकों को प्रशिक्षण दिया गया और उनमें से कितने युवकों को रोजगार प्रदान कर दिया गया; और